

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 60
TO BE ANSWERED ON 29.01.2026

FEATURES OF MSMEs REGISTRATION PORTAL

60. SHRI BAJRANG MANOHAR SONWANE:
THIRU ARUN NEHRU:
SHRI SANJAY HARIBHAI JADHAV:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the features of the Micro, Small and Medium Enterprises (MSMEs) Registration Portal;
- (b) the details of the funds sanctioned, allocated and utilized under the said scheme across the country including Maharashtra;
- (c) the number of MSMEs units registered on the Udyam Portal since its launch (i.e. 1 July, 2020), year, State, Sector-wise including Maharashtra and Tamil Nadu particularly in Perambalur Lok Sabha Constituency;
- (d) the details of the major achievements of the said scheme across the country including district-wise in Maharashtra;
- (e) whether the said scheme has proved to be a major milestone for the MSME sector of the country and if so, the details thereof;
- (f) the major initiatives being taken to support agro-based and rural MSMEs in Maharashtra;
- (g) the number of people got employment till date under the said scheme;
- (h) the total number of MSME units listed on stock exchanges including the BSE, SME and NSE Emerge platforms at present; and
- (i) the benefits availed under ZED certification and technology upgradation schemes?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (g): The revised definition of MSMEs, based on the twin criteria of investment and turnover, was adopted in 2020 and Notification S.O. 2119(E) dated 26.06.2020 was issued. To facilitate the enterprises in line with Ease of doing Businesses, Udyam Registration Portal was launched for registration of an enterprise on 01.07.2020. Udyam registration process is voluntary, fully online, free, paperless and based on self-declaration. No documents or proof are required to be uploaded for registering on Udyam Registration Portal. The process is fully automated and there is no human intervention involved at the end of the Ministry.

The Udyam Registration is not a scheme. It is a free digital platform designed to facilitate a simple and seamless registration process to MSMEs across the country. Hence, no state wise fund is allocated for Udyam Registration Portal.

Since inception on 01.07.2020 and as of 25.01.2026 total 7.55 crore MSMEs with a reported employment of 33.34 crore have registered on Udyam Portal.

The sector wise details of MSMEs including in the state of Maharashtra, on Udyam Portal, since the launch of Udyam Portal till 25.01.2026 are given at Annexure I.

The MSME classification framework provides for Micro, Small and Medium Enterprises under the MSME Development Act, 2006. As notified vide Gazette S.O. 1296(E) dated 20.03.2023, the Informal Micro Enterprises registered on the Udyam Assist Platform are treated at par with Udyam Registration for availing Priority Sector Lending benefits. Further, first-generation entrepreneurs, including in rural and semi-urban areas, are supported through schemes such as PMEGP, Credit Guarantee Scheme and other MSME facilitation programmes.

(h): As per the information received from Securities and Exchange Board of India (SEBI) Mumbai, MSME classification is not captured in any of the exchange. However, the number of SMEs listed on stock exchange as on 27.01.2026 in terms of SEBI (Issue of Capital and Disclosure Requirements (ICDR) Regulations is detailed below:

Name of the Stock Exchange	Number of SMEs listed on the Stock Exchange
BSE	498
NSE	544

(i): MSME-Sustainable (ZED) Certification Scheme was launched on 28.04.2022. The ZED Certification envisages promotion of Zero Defect Zero Effect (ZED) practices amongst MSMEs so as to:

- Encourage and enable MSMEs for manufacturing of quality products using latest technology, tools and to constantly upgrade their processes for achievement of high quality and high productivity with the least effect on the environment
- Develop an Ecosystem for ZED Manufacturing in MSMEs, for enhancing competitiveness and enabling exports
- Promote adoption of ZED practices and recognising the efforts of successful MSMEs
- Encourage MSMEs to achieve higher ZED Certification levels through graded incentives
- Increase public awareness on demanding Zero Defect and Zero Effect products through the MSME Sustainable (ZED) Certification
- Identify areas to improve upon, thereby assisting the Government in policy decisions and investment prioritization
- Support of up-to Rs. 3 lakhs is being provided to ZED certified MSMEs for Technology Upgradation for Zero Effect Solutions.

Annexure-I

Annexure referred to in reply to part (a) to (g) of the Lok Sabha unstarred question no. 60 for answer on 29.01.2026.

State Wise Total Enterprises Detail Under UDYAM & UAP Since 01/07/2020 to 25/01/2026						
Sl. No.	State	Manufacturing	Service	Trading	Total	Employment
1	Andaman & Nicobar Islands	4,011	10,076	7,641	21,728	3,54,033
2	Andhra Pradesh	7,65,346	16,99,282	13,36,978		1,95,60,301
3	Arunachal Pradesh	13,921	10,439	22,478	46,838	2,71,505
4	Assam	4,15,706	3,71,447	6,61,619	14,48,772	98,37,736
5	Bihar	7,36,446	12,27,823	21,54,390	41,18,659	1,65,68,205
6	Chandigarh	11,192	34,893	32,495	78,580	4,29,824
7	Chhattisgarh	2,33,575	4,21,776	6,52,027	13,07,378	43,58,083
8	Delhi	3,13,030	4,86,887	6,10,050	14,09,967	88,42,620
9	Goa	26,612	63,197	37,508	1,27,317	4,84,247
10	Gujarat	11,44,173	13,40,156	17,63,105	42,47,434	1,65,96,279
11	Haryana	3,91,477	7,08,277	8,44,719	19,44,473	93,48,553
12	Himachal Pradesh	63,379	1,20,622	1,49,386	3,33,387	14,27,051
13	Jammu And Kashmir	2,62,183	2,65,512	2,88,838	8,16,533	32,12,487
14	Jharkhand	2,28,133	4,84,887	7,96,547	15,09,567	60,85,399
15	Karnataka	10,55,921	23,24,985	14,72,675	48,53,581	26,22,7205
16	Kerala	4,67,291	7,76,645	5,50,961	17,94,897	61,94,172
17	Ladakh	6,830	7,032	5,934	19,796	57,841
18	Lakshadweep	762	854	808	2,424	7,360
19	Madhya Pradesh	7,88,409	13,09,574	25,77,505	46,75,488	15,09,2903
20	Maharashtra	20,34,747	37,89,919	40,29,708	98,54,374	33,51,0218
21	Manipur	74,774	48,819	49,197	1,72,790	8,37,781
22	Meghalaya	15,527	23,855	30,973	70,355	3,81,828
23	Mizoram	10,543	11,432	28,726	50,701	2,66,805
24	Nagaland	19,363	18,870	34,158	72,391	3,06,192
25	Odisha	4,90,380	7,48,899	11,01,619	23,40,898	11,36,8310
26	Puducherry	20,587	50,551	34,938	1,06,076	4,26,521
27	Punjab	4,48,646	7,54,958	8,73,227	20,76,831	91,77,672
28	Rajasthan	11,77,931	13,54,776	17,63,223	42,95,930	1,86,23,428
29	Sikkim	8,547	12,771	13,769	35,087	1,41,598
30	Tamil Nadu	14,96,654	26,77,756	18,54,569	60,28,979	3,13,06,207
31	Telangana	5,08,096	16,59,779	15,38,432	37,06,307	2,03,09,517
32	Dadra & Nagar Haveli and Daman & Diu	7,742	13,451	13,618	34,811	2,92,153
33	Tripura	54,538	95,301	1,58,129	3,07,968	12,51,540
34	Uttar Pradesh	16,23,547	22,45,524	43,93,847	82,62,918	3,61,41,777
35	Uttarakhand	1,07,561	2,10,368	3,07,282	6,25,211	27,18,924
36	West Bengal	8,57,759	17,43,656	25,65,540	51,66,955	2,14,71,766
	Total:-	1,58,85,339	2,71,25,049	3,27,56,619	7,57,67,007	33,34,88,041